Supp. List. 01
Sr. No. 03
Through video Conference

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP(C) No. 934/2020 CM No. 2085/2020

Abdul Hamid Chopan

.... Petitioner/Applicant(s)

Through:- None

V/s

Union Territory of J&K and others

.....Respondent/Non-applicant(s)

Through:- Mr. Sajad Ashraf, GA Mr. N. H. Shah, AAG

(through video conference)

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

<u>ORDER</u>

Awaiting appearance of learned counsel for the petitioner, adjourned.

List on 27.07.2020.

(Sindhu Sharma) Judge

SRINAGAR

23.06.2020 SUNIL-II